1     2     3     4       10     Orissa     1.60     1.62       11     Punjab     1.99     1.63       12     Rajasthan     2.49     2.33       13     Tamil Nadu     1.20     1.15       14     Uttar Pradesh     2.44     2.37       15     West Bengal     1.87     1.50       16     Arunachal Pradesh     1.74     1.64       17     Goa     0.93     0.67       18     Himachal Pradesh     1.96     1.50       19     Manipur     1.47     1.38       20     Meghalaya     2.36     2.15       21     Nagaland     1.52     NA       22     Sikkim     1.50     1.35       23     Tripura     1.68     1.19       24     A&N Islands     1.42     1.37       25     Chandigarh     0.93     1.32       26     D&N Haveli     1.97     1.97       27     Daman & Diu     1.89<				
11 Punjab   1.99   1.63     12 Rajasthan   2.49   2.33     13 Tamil Nadu   1.20   1.15     14 Uttar Pradesh   2.44   2.37     15 West Bengal   1.87   1.50     16 Arunachal Pradesh   1.74   1.64     17 Goa   0.93   0.67     18 Himachal Pradesh   1.96   1.50     19 Manipur   1.47   1.38     20 Meghalaya   2.36   2.15     21 Nagaland   1.52   NA     22 Sikkim   1.50   1.35     23 Tripura   1.68   1.19     24 A&N Islands   1.42   1.37     25 Chandigarh   0.93   1.32     26 D&N Haveli   1.97   1.97     27 Daman & Diu   1.89   1.26     28 Delhi   1.84   1.59     29 Lakshadweep   2.24   1.71	1	2	3	4
12   Rajasthan   2.49   2.33     13   Tamil Nadu   1.20   1.15     14   Uttar Pradesh   2.44   2.37     15   West Bengal   1.87   1.50     16   Arunachal Pradesh   1.74   1.64     17   Goa   0.93   0.67     18   Himachal Pradesh   1.96   1.50     19   Manipur   1.47   1.38     20   Meghalaya   2.36   2.15     21   Nagaland   1.52   NA     22   Sikkim   1.50   1.35     23   Tripura   1.68   1.19     24   A&N Islands   1.42   1.37     25   Chandigarh   0.93   1.32     26   D&N Haveli   1.97   1.97     27   Daman & Diu   1.89   1.26     28   Delhi   1.84   1.59     29   Lakshadweep   2.24   1.71	10	Orissa	1.60	1.62
13   Tamil Nadu   1.20   1.15     14   Uttar Pradesh   2.44   2.37     15   West Bengal   1.87   1.50     16   Arunachal Pradesh   1.74   1.64     17   Goa   0.93   0.67     18   Himachal Pradesh   1.96   1.50     19   Manipur   1.47   1.38     20   Meghalaya   2.36   2.15     21   Nagaland   1.52   NA     22   Sikkim   1.50   1.35     23   Tripura   1.68   1.19     24   A&N Islands   1.42   1.37     25   Chandigarh   0.93   1.32     26   D&N Haveli   1.97   1.97     27   Daman & Diu   1.89   1.26     28   Delhi   1.84   1.59     29   Lakshadweep   2.24   1.71	11	Punjab	1.99	1.63
14 Uttar Pradesh 2.44 2.37   15 West Bengal 1.87 1.50   16 Arunachal Pradesh 1.74 1.64   17 Goa 0.93 0.67   18 Himachal Pradesh 1.96 1.50   19 Manipur 1.47 1.38   20 Meghalaya 2.36 2.15   21 Nagaland 1.52 NA   22 Sikkim 1.50 1.35   23 Tripura 1.68 1.19   24 A&N Islands 1.42 1.37   25 Chandigarh 0.93 1.32   26 D&N Haveli 1.97 1.97   27 Daman & Diu 1.89 1.26   28 Delhi 1.84 1.59   29 Lakshadweep 2.24 1.71	12	Rajasthan	2.49	2.33
15   West Bengal   1.87   1.50     16   Arunachal Pradesh   1.74   1.64     17   Goa   0.93   0.67     18   Himachal Pradesh   1.96   1.50     19   Manipur   1.47   1.38     20   Meghalaya   2.36   2.15     21   Nagaland   1.52   NA     22   Sikkim   1.50   1.35     23   Tripura   1.68   1.19     24   A&N Islands   1.42   1.37     25   Chandigarh   0.93   1.32     26   D&N Haveli   1.97   1.97     27   Daman & Diu   1.89   1.26     28   Delhi   1.84   1.59     29   Lakshadweep   2.24   1.71	13	Tamil Nadu	1.20	1.15
16   Arunachal Pradesh   1.74   1.64     17   Goa   0.93   0.67     18   Himachal Pradesh   1.96   1.50     19   Manipur   1.47   1.38     20   Meghalaya   2.36   2.15     21   Nagaland   1.52   NA     22   Sikkim   1.50   1.35     23   Tripura   1.68   1.19     24   A&N Islands   1.42   1.37     25   Chandigarh   0.93   1.32     26   D&N Haveli   1.97   1.97     27   Daman & Diu   1.89   1.26     28   Delhi   1.84   1.59     29   Lakshadweep   2.24   1.71	14	Uttar Pradesh	2.44	2.37
17 Goa 0.93 0.67   18 Himachal Pradesh 1.96 1.50   19 Manipur 1.47 1.38   20 Meghalaya 2.36 2.15   21 Nagaland 1.52 NA   22 Sikkim 1.50 1.35   23 Tripura 1.68 1.19   24 A&N Islands 1.42 1.37   25 Chandigarh 0.93 1.32   26 D&N Haveli 1.97 1.97   27 Daman & Diu 1.89 1.26   28 Delhi 1.84 1.59   29 Lakshadweep 2.24 1.71	15	West Bengal	1.87	1.50
18 Himachal Pradesh   1.96   1.50     19 Manipur   1.47   1.38     20 Meghalaya   2.36   2.15     21 Nagaland   1.52   NA     22 Sikkim   1.50   1.35     23 Tripura   1.68   1.19     24 A&N Islands   1.42   1.37     25 Chandigarh   0.93   1.32     26 D&N Haveli   1.97   1.97     27 Daman & Diu   1.89   1.26     28 Delhi   1.84   1.59     29 Lakshadweep   2.24   1.71	16	Arunachal Pradesh	1.74	1.64
19 Manipur 1.47 1.38   20 Meghalaya 2.36 2.15   21 Nagaland 1.52 NA   22 Sikkim 1.50 1.35   23 Tripura 1.68 1.19   24 A&N Islands 1.42 1.37   25 Chandigarh 0.93 1.32   26 D&N Haveli 1.97 1.97   27 Daman & Diu 1.89 1.26   28 Delhi 1.84 1.59   29 Lakshadweep 2.24 1.71	17	Goa	0.93	0.67
20 Meghalaya   2.36   2.15     21 Nagaland   1.52   NA     22 Sikkim   1.50   1.35     23 Tripura   1.68   1.19     24 A&N Islands   1.42   1.37     25 Chandigarh   0.93   1.32     26 D&N Haveli   1.97   1.97     27 Daman & Diu   1.89   1.26     28 Delhi   1.84   1.59     29 Lakshadweep   2.24   1.71	18	Himachal Pradesh	1.96	1.50
21 Nagaland   1.52   NA     22 Sikkim   1.50   1.35     23 Tripura   1.68   1.19     24 A&N Islands   1.42   1.37     25 Chandigarh   0.93   1.32     26 D&N Haveli   1.97   1.97     27 Daman & Diu   1.89   1.26     28 Delhi   1.84   1.59     29 Lakshadweep   2.24   1.71	19	Manipur	1.47	1.38
22 Sikkim   1.50   1.35     23 Tripura   1.68   1.19     24 A&N Islands   1.42   1.37     25 Chandigarh   0.93   1.32     26 D&N Haveli   1.97   1.97     27 Daman & Diu   1.89   1.26     28 Delhi   1.84   1.59     29 Lakshadweep   2.24   1.71	20	Meghalaya	2.36	2.15
23 Tripura   1.68   1.19     24 A&N Islands   1.42   1.37     25 Chandigarh   0.93   1.32     26 D&N Haveli   1.97   1.97     27 Daman & Diu   1.89   1.26     28 Delhi   1.84   1.59     29 Lakshadweep   2.24   1.71	21	Nagaland	1.52	NA
24 A&N Islands   1.42   1.37     25 Chandigarh   0.93   1.32     26 D&N Haveli   1.97   1.97     27 Daman & Diu   1.89   1.26     28 Delhi   1.84   1.59     29 Lakshadweep   2.24   1.71	22	Sikkim	1.50	1.35
25 Chandigarh   0.93   1.32     26 D&N Haveli   1.97   1.97     27 Daman & Diu   1.89   1.26     28 Delhi   1.84   1.59     29 Lakshadweep   2.24   1.71	23	Tripura	1.68	1.19
26 D&N Haveli   1.97   1.97     27 Daman & Diu   1.89   1.26     28 Delhi   1.84   1.59     29 Lakshadweep   2.24   1.71	24	A&N Islands	1.42	1.37
27 Daman & Diu   1.89   1.26     28 Delhi   1.84   1.59     29 Lakshadweep   2.24   1.71	25	Chandigarh	0.93	1.32
28 Delhi 1.84 1.59 29 Lakshadweep 2.24 1.71	26	D&N Haveli	1.97	1.97
29 Lakshadweep 2.24 1.71	27	Daman & Diu	1.89	1.26
•	28	Delhi	1.84	1.59
30 Pondicherry 1.26 1.10	29	Lakshadweep	2.24	1.71
* F 1 1 1 0 IZ 1 1 1 4 1 1		-		

\*=Excludes Jammu & Kashmir due to non-receipt of returns NA=Not

Available Source: SRS Rates by

RG, India

(c) and (d) Since Family Size is determined by the health of Mothers and Children in the along run, and unwanted pregnancies are avoided by contraception, the Deptt. Is addressing the needs of the people through both these mechanisms. Facilities for Maternal and Child Health are being strengthened all over the country though the programme of Reproductive and Child Health which has been aproved by the Government in September 1997 Under this Progamme facilities for obstetric care are being improved Government Hospitals Dispensaries. Information, Education and Communication being strengthened by involving professional agencies at national level, and by taking up IEC programmes within individual Districts through Zilla Saksharta Samitis. Inservice training arrangements are being substantially strengthened for improving the skills of Medical/Para Medical Personnel and for larger involvement of Panchayat Members and of officials of other related Departments.

In adition, Projects have been taken up to channelise investments into States with

inadequate performance. Examples are the USAID assisted IFPS Project in Uttar Pradesh; World Bank funded IPP-IX in Rajasthan and Assam; District/City Level Projects and under RCH Programmes (for MJP., Orissa, Rajasthan and U.P.); and UNFPA assisted District/City Projects (Rajasthan, M.P. and U.P.)

## देश में फाइलेरिया-ग्रस्त व्यक्ति

- 337. श्री राघव जी : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि:
- (क) भारत में लसीका फाइलेरिया रोग से ग्रसित व्यक्तियों की अनुमानित संख्या कितनी है;
- (ख) उक्त रोग अथवा किसी अन्य प्रकार के फाइलेरिया रोग से पीड़ीत व्यक्तियों की राज्यवार संख्या कितनी है:
- (ग) वर्ष 2000 के अन्त तक ऐसे रोगियों की संख्या अनुमानतः कितनी हो, जाएगी; और
- (घ) सरकार द्वारा ऐसे रोगों के प्रसार की रोकथाम के लिए क्या कदम उठाए गए हैं और इन उपायों से उनकी रोकथाम में किस हद तक मदद मिली है; और नहीं तो तत्संबंधी कारण क्या है?

स्वास्थ्य और परिवार कल्याण मंत्रलय के राज्यमंत्री (श्री दलित एजिलमलाई): (क) 1996 के अनुमानों के अनुसार देश में फाइलेरिया रोग के लगभग 21.23 मिलियन रोगी और 28.01 मिलियन सुक्ष्म फाइलेरिया वाहक थे।

- (क) फाइलेरिया रोगियों का राज्य-वार ब्यौरा सलंग्न विवरण में दिया गया है (नीचे देखिए)।
- (ग) जनसंख्या वृद्धि पर आधारित अनुमानों के अनुसार वर्ष 2000 के अन्त तक फाइलेरिया स्थानिक मारी वाले राज्यों में रहने वाले लगभग 463.58 मिलियन लोग फाइलेरिया रोग के जोखिम के प्रभावाधीन हो जायेंगे।
- (घ) फाइलेरिया के नियंत्रण के उपायों में शामिल
- -मच्छर पैदा होने वाले स्थानों में लर्वानाशियों का प्रयोग करते हए आवर्ती लार्बारोधी उपाय।
- -सुक्ष्म-फाइलेरिया वाहकों की पहचान और डी-ईधाइल कार्बा-मेजिन (डी ई मी) से उपचार के द्वारा परजीवी रोधी उपाय।
- -जनजागरुकता के लिए सूचना शिक्षा संचार गतिविधियां।
- -रैफारल सेवाओं के माध्यम से तीव्र व दीर्घकालिक फाइलेरिया रोग का प्रबंधन।

31 दिसम्बर, 1996 को स्थिति के अनुसार राज्यवार फाइलेरिया रोग के जोखिम में आने वाली अनुमानित जनसंख्या और सू. का. वाहकों व फाएलेरिया रोगियों की अनुमानित संख्या

क्र.सं.		जनसंख्या जोखिम वाली				रोगियों की
	क्षेत्रों के नाम				की संख्या	संख्या
1	2	3	4	5	6	7
1.	आंध्र प्रदेश	54.52	41.28	13.24	4.05	1.52
2.	असम	10.99	9.51	1.08	0.40	0.09
3.	बिहार	65.22	56.89	8.33	4.43	6.07
4.	गोवा	1.26	0.74	0.52	0.01	-
5.	गुजरात	18.66	11.24	7.42	1.12	0.14
6.	कर्नाटक	12.02	9.18	2.84	0.77	0.08
7.	केरल	32.01	23.92	8.09	2.54	2.50
8.	मध्य प्रदेश	24.34	19.75	4.59	0.57	0.08
9.	महाराष्ट्र	18.93	3.40	15.53	0.97	0.17
10.	उड़ीसा	27.59	24.46	3.13	2.44	1.54
11.	तमिलनाडु	39.67	26.59	13.08	2.50	1.33
12.	उत्तर प्रदेश	101.71	86.16	15.55	7.15	7.67
13.	पश्चिम बंगाल	20.50	1.28	19.22	1.00	0.03
14.	पांडिचेरी	0.80	0.38	0.42	0.03	0.01
15.	अंडमान व	0.22	0.17	0.05	0.01	-
	निकोबार					
16.	दमण व दीव	0.07	-	0.07	-	-
17.	लक्षद्वीव	0.05	0.04	0.01	0.0	-
18.	दादरा व नगर	0.13	0.12	0.01	0.01	-
	हवेली					
	कुल	428.28	315.11	113.18	28.01	21.23

## **Recognition of BDS/MDS Degrees**

338. SHRI GOVINDRAM MIRI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) details of colleges/institutes/universities whose BDS and MDS degrees have been accorded recognition by the Ministry as on date alongwith annual intake at BDS, college-wise

and at MDS level, college and speciality-wise; and

(b) details of colleges whose applications for increase in intake'at BDS level and MDS courses-speciality-wise in Karnataka are awaiting issue of LOI and LOP?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY